

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (CA)/65/2022, IA (CA)/125/2023, IA (CA)/228/2023 in Company Petition/16/2022 |
| NAME OF THE COMPANY | Anjana Explosives Ltd |
| NAME OF THE PETITIONER(S) | Dommeti Surya Prabha |
| NAME OF THE RESPONDENT(S) | Anjana Explosives Ltd |
| UNDER SECTION | 241 |

ORDER

IA (CA)/65/2022

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Ms. Anush Moturi for the Respondents No.1&2.

Ld. Counsel Ms. Chaitri Kashyap for the Respondents No. 3.

Pleadings stand completed. **Matter is adjourned to 14.08.2024.**

IA (CA)/125/2023 & IA (CA)/228/2023

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Ms. Anush Moturi for the Respondents No.1&2.

Ld. Counsel Ms. Chaitri Kashyap for the Respondents No. 3.

Last opportunity is granted for filing of counter by the Respondent No.3. **Matter is adjourned to 14.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)